

(c) if so, reasons why the 100 casual labourers in Nagercoil Tirunelveli section of Southern Railway have been terminated from service ;

(d) whether Government are aware that these retrenched workers are on agitation ; and

(c) whether Government are taking steps to reinstate these workers ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) :

(a) No, Sir.

(b) Yes, Sir, but in a phased manner as laid down in the relevant orders.

(c) Due to completion of works in Tirunelveli-Nagercoil Section these Casual Labourers were retrenched.

(d) Yes, Sir.

(e) The retrenched labourers will be considered for re-engagement alongwith other retrenched labourers as and when works come up in future in their turn based on their length of service.

पटना में रानीपुर खिड़की में रेल फाटक

1607. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटना नगर निगम के वार्ड संख्या 25 में 'रानीपुर खिड़की' नामक एक मौहल्ला है ;

(ख) यदि हां, तो क्या उक्त मौहल्ले में उत्तर से दक्षिण और दक्षिण से उत्तर की ओर जाने हेतु रेल लाइन पार करने के लिए कोई रेल फाटक नहीं है ;

(ग) यदि हां, तो क्या यह भी सच है कि रेल पथ के दक्षिण में रहने वाले सैकड़ों लोगों के उपयोग के लिए रेल लाइन पर रेलवे फाटक बनाने की बहुत समय से मांग की जाती रही है ; और

(घ) यदि हां, तो अब तक इस मांग को पूरा न करने के कारण क्या है ?

रेल मंत्री (श्री ए०बी०ए०गनी खां चौधरी) :

(क) जी, हां ।

(ख) गुलजार बाग और पटना साहब के बीच कि०मी० 534/14-15 पर एक पैदल समपार बना हुआ है ।

(ग) वाहन यायायात के संचालन के लिए इस समपार को चौड़ा करने की मांग की जा रही है ।

(घ) वाहन यातायात के लिए उपयुक्त चौड़े समपार की व्यवस्था करना तब तक संभव नहीं है जब तक कि नगर निगम साथ के निर्मित क्षेत्र में भूमि का अधिग्रहण और पहुंच मार्गों का पुनर्संरक्षण नहीं कर देता ।

Medical Examination of Casual Workers in Asansol Division on Joining Duty

1608. SHRI R.L.P. VERMA : Will the Minister of RAILWAYS be pleased to refer to the reply given to USQ No. 2563 on 8 December, 1983 regarding medical examination of casual workers in Asansol Division on joining duty and state :

(a) whether necessary information has been collected ; and

(b) if so, the details thereof and if not, when it will be placed on the Table of the House ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) :

(a) and (b). Information has already been laid on the Table of the Sabha on 24.7.1984.

Alleged Malpractices in Reservation

1609. SHRI N.E. HORO : Will the Minister of RAILWAYS be pleased to state :

(a) whether railway authorities have noticed some malpractices which are prevailing at present so far the question of reserva-

tion is concerned ; and

(b) if so, what arrangements have been made to make the reservation available easily to the common people, particularly for long journey ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) :

(a) and (b). Some complaints are being received regarding irregularities in reservation. Prompt and effective measures are taken in such cases. Measures taken in this regard include regular surveillance over Reservation/Booking offices jointly by Commercial and Vigilance organisations, critical scrutiny of requisitions for reservations with a view to verifying their genuineness through door to door checks or by sending reply paid letters and intensive checks in running trains to detect cases of transferred reservations. A system of Reservations against anticipated cancellations (RAC) has been introduced to prevent arbitrary allotment of vacant berths by train staff. The Indian Railways Act has been amended to prescribe stringent punishment for carrying on unauthorised business in procurement and supply of railway tickets.

Amongst measures taken to further facilitate reservations, mention may be made of (i) introduction of round-the clock reservations at metropolitan cities, (ii) opening additional reservation offices dispersed over different parts of large cities so that people do not have to commute long distances to make reservations (iii) extending working hours of reservation offices where justified, etc. Computerisation of reservations in Delhi area is in hand and, depending on experience gained in Delhi, will be extended to other places.

Financial grant to Asiatic Society

1610. SHRI SURAJ BHAN : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the Financial Memorandum to the Asiatic Society Bill, 1984 included provision for an annual maintenance grant of Rs. 21 lakhs, and annual development grant of Rs. 15 lakhs and also Rs. 5 lakhs for expenses by the Planning Board and

Review Committee of the society ;

(b) how much money under each head has been given to the Society as yet and how much more is proposed to be given in the rest of the current financial year and when ; and

(c) whether it is a fact that as at present the Society does not have money even for urgent restoration and preservation work ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) :

(a) Yes, Sir.

(b) Out of a total budget provision of Rs. 28.00 lakh for the current year a total grant of Rs. 6,92,692/- has been given for the following purposes :—

- (i) Plan—Rs. 1,30,000/- for purchase of a Generator Set.
- (ii) Non-Plan—Rs. 5,62,692/- for General maintenance etc.

Instalment of grants are released as and when requests are received from the Society.

(c) Request for release of further instalment of grant for the second quarter of the current financial year, which has been received on 31.7.1984, includes assistance towards cost of restoration and conservation of brittle manuscripts.

Railway line between Pathankot and Kandla

1611. SHRI VIRDA RAM PHULWARIYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a proposal to construct a railway line between Pathankot and Kandla is being included in the Seventh Five Year Plan ;

(b) if so, the expenditure to be incurred thereon and the time by which it is likely to be completed ;

(c) the names of the areas through which